

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTIFICATION
Dated 26th, August, 2020

No. HCM.II/184/2015-Estr/____: In view of administrative exigency and for better administration of justice, Hon'ble. the Chief Justice, High Court of Meghalaya, in exercise of powers under Rule 7 (B) (5) of the Rules of High Court of Meghalaya, 2013 (as amended upto date) is pleased to transfer and post the following Judicial Officers as under:

NORTH GARO HILLS DISTRICT				
Sl. No.	Name of Judicial Officer	Present Posting	Transferred and Posted as	Handover charge to
1.	Shri. Marba Skhomson, Grade-I (Adhoc)	He District and Sessions Judge, East Garo Hills District, Wulamngar	He District and Sessions Judge, East Garo Hills District, Wulamngar and additionally to hold the charge as he District and Sessions Judge, North Garo Hills District, Resubelpara.	N/A
2.	Sr. Kerbor J. Lyngdoh Grade-II (Adhoc)	Full time Secretary, District Legal Services Authority, West Garo Hills District, Tura	Chief Judicial Magistrate cum Secretary, District Legal Services Authority, North Garo Hills District, Resubelpara.	Smt. Angelina M Pariat, Chief Judicial Magistrate, West Garo Hills District who is also to perform the duties of Secretary, District Legal Services Authority, West Garo Hills District
3.	Miss Bandarisha Kharlukhi, Grade-III	Judicial Magistrate First Class, South West Garo Hills District, Ampati	Judicial Magistrate First Class, North Garo Hills District, Resubelpara. [N.B. Smt. D.G. Kharshing Judicial Magistrate First Class, West Garo Hills District, Tura to also function as PM, JJB, Ampati.]	The charge of Judicial Magistrate First Class to be handed over to the Chief Judicial Magistrate South West Garo Hills District, Ampati for equal distribution of cases.

[Signature]

WEST KHASI HILLS & SOUTH WEST KHASI HILLS DISTRICT				
Sl. No.	Name of Judicial Officer	Present Posting	Posted as	Handover charge to
4.	Smt. Imarbakordor Lyngkhoi Grade III	Judicial Magistrate First Class, South West Khasi Hills District, Mawkyrwat	Judicial Magistrate First Class, South West Khasi Hills District, Mawkyrwat and additionally to hold the charge as Judicial Magistrate First, West Khasi Hills District Nongstoin	N/A
5.	Shri. L Mac A Rymbai Grade III	Judicial Magistrate First Class, West Khasi Hills District, Nongstoin	Judicial Magistrate First Class, West Khasi Hills District including Mairang Sub-division and additionally to hold the charge as Judicial Magistrate First Class, South West Khasi Hills District Mawkyrwat.	N/A

N.B. D&SJ and CJM, Nongstoin & I/c Mawkyrwat to formulate the rotation of Court sittings in both the districts respectively between the Judicial Officers at serial No. 4 and 5.

EAST KHASI HILLS DISTRICT				
Sl. No.	Name of Judicial Officer	Present Posting	Posted as	Handover charge to
6	Miss Benietta Majaw Grade III	Judicial Magistrate First Class, East Khasi Hills District, Shillong	Judicial Magistrate First Class, East Khasi Hills, Shillong and additionally to hold the charge of Munsiff East Khasi Hills District, Shillong.	N/A

The Judicial Officers in serial No. 1 to 3 are to join their respective postings on 2nd September 2020 while the Judicial Officers in serial No. 4 to 6 are to take charge with immediate effect.

By order,

REGISTRAR GENERALDated Shillong 26th August 2020Memo No. HCM.II/184/2015-Estt. 234A

Copy for information to: -

- 1 The Registrar-cum- Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for his Lordship's kind information.
- 2 The P.S to Hon'ble Mr. Justice Ranjit V More, High Court of Meghalaya, Shillong for his Lordship's kind information.
- 3 The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for his Lordship's kind information.
- 4 The P.S to Hon'ble Mr. Justice W Diengdoh, High Court of Meghalaya, Shillong for his Lordship's kind information.
- 5 The Commissioner & Secretary to the Government of Meghalaya, Law Department, Shillong with a request to invest them with such powers, as are applicable, and other such powers under the relevant Acts, Rules and Regulations, etc.
- 6 The District & Sessions Judge, Shillong/ Jowai/ Nongstoin/ Nongpoh/ Tura/ Ampati/ Williamnagar/ Mawkynrat/ Khlehniat/Resubelpara
- 7 The Member Secretary, Meghalaya State Legal Services Authority, Shillong
- 8 The Director, Meghalaya State Judicial Academy, Shillong.
- 9 The Joint Registrar (Listing), High Court of Meghalaya, Shillong.
- 10 All concerned Judicial Officers.
- 11 The Accountant General (A&E), Shillong for information and necessary action.
- 12 The Director, Printing and Stationery, Shillong for publication of this notification in the next issue of the Gazette.
- 13 The Treasury Officer, Shillong/ Nongpoh/ Nongstoin/ Tura/ Williamnagar/ Mawkynrat/ Sohra/ Dadenggre/ Mairang/ Jowai/ Ampati/ Khlehniat/Resubelpara for information and necessary action.
- 14 The Systems Analyst, High Court of Meghalaya to upload this notification in the official website of the High Court.
- 15 Office File.


REGISTRAR GENERAL